

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 19th June, 2014

No.HC.VII-100(Pt.-II)/2010/~~3864~~/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend **5 Days Training of Trainers Programme on "Terrorism Prevention"**, scheduled to be held from **14th to 18th July, 2014**, at the **Sardar Vallabhbai Patel National Police Academy, Hyderabad-**

Sl No	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Shri Samarjit Dey	Special Judge, CBI, Assam	District & Sessions Judge's Court Complex, Kamrup (Metro), Guwahati-781001, Assam	Fax No. 0361-2603447 Mob. No. 098541-73856 e-mail- samarjitdey2011@gmail.com
2.	Shri R. Thanga	District & Sessions Judge, Aizawl, Mizoram	The District & Sessions Judge, Aizawl District Court, Aizawl, Mizoram, Pin-796001	Fax No. 0389-2329724 Mob. No.094361-40053 e-mail- djaizawl@gmail.com

Further, Hon'ble the High Court has been pleased to nominate the following Judicial Officer as reserved nominee for the aforesaid programme-

Sl No	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Smti. Y. Longkumer	District & Sessions Judge, Dimapur, Nagaland	The District & Sessions Judge, Dimapur, Nagaland, Pin-797112	Fax No.0370-2244963 Mob. No.098620-28039 e-mail- ajunglongkumer@gmail.com

The nominees are to proceed for the programme only after receiving confirmation of acceptance of their nominations. The Officers whose nominations accepted are required to report at the Academy by the evening of 13th July, 2014.

By order,

Sd/- R.A. Tapadar

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-II)/2010/3865 - 3884/A** dated 19.06.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. **The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India.**
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Mizoram, Justice & Law Department, Aizawl, Mizoram.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programmes on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

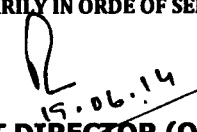
8. **The Dy. Director (E&SC) & Course Director, Sardar Vallabhbhai Patel National Police Academy, Hyderabad.**
9. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. **The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participant of his State.**
12. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
13. **Shri Samarjit Dey, Special Judge, CBI, Assam**
14. **Shri R. Thanga, District & Sessions Judge, Aizawl, Mizoram**
15. **Smti. Y. Longkumar, District & Sessions Judge, Dimapur, Nagaland**

THE NOMINATED PARTICIPANTS ARE ADVISED TO VISIT THE WEBSITE OF SVP NATIONAL POLICE ACADEMY FROM TIME TO TIME TO GET INFORMATION ABOUT THE PROGRAMME. THE OFFICERS WHO'S NOMINATIONS ACCEPTED ARE REQUIRED TO REPORT AT THE ACADEMY BY THE EVENING OF 13TH JULY, 2014. TRANSPORT FROM HYDERABAD AIRPORT / RAILWAY STATION TO THE ACADEMY AND BACK WILL BE PROVIDED BY THE ACADEMY.

THE COURSE IS RESIDENTIAL AND THE PARTICIPANTS OF THE PROGRAMME WILL BE ACCOMMODATED IN THE CAMPUS. THE EXPENDITURE TO BE INCURRED ON BOARDING AND LODGING OF THE PARTICIPANTS SHALL BE MET BY THE ACADEMY. HOWEVER, THE EXPENDITURE ON ACCOUNT OF TRAVEL OF OFFICERS FOR ATTENDING THE COURSE MAY BE BORNE BY THE RESPECTIVE STATE GOVT. / ORGANIZATION.

16. The Administrative Officer, Judicial Academy, Assam.
17. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.**
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDE OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

DRAFT (ver. of 26 May 2014)

National Training of Trainers Workshop
 for Judiciary, Prosecution and Law Enforcement Officers
**Global Legal Framework Against Terrorism and Relevant
 Criminal Justice Response Measures**

14-18 July 2014, Hyderabad, India
 National Police Academy

Day 1, Monday, 14 July 2014	
08:30-9:00	Registration of Participants
09:00-09:45	Welcoming remarks and Introduction of the Workshop Director, National Police Academy Chief Guest UNODC: Welcome, Methodology, objectives and context of the training
09:45-10:30	Photography session
10:30-10:45	Introduction of participants
10:45 - 13:00	The Universal Legal Framework against Terrorism: Overview of the legal instruments. Role of UNODC in Terrorism Prevention Technical Assistance International Conventions and protocols on Terrorism Prevention United Nations Security Council Resolutions, standards and norms UNODC
13:00-14:00	
14:00-15:30	The Universal Legal Framework against Terrorism: Case Study Presentation and Discussion in Groups

	UNODC
15:30-16:00	
16:00 - 17:00	The Universal Legal Framework against Terrorism: Case Study Presentation by Groups

Day 2, Tuesday, 15 July 2014	
09:00-10:30	National Legal Framework against Terrorism Indian counter terrorism legislation Ratification of International Instruments <i>Indian presenter(s)</i>
10:30-11:00	
11:00-13:00	International Legal Requirements In Details: Counter Financing of Terrorism Requirements CFT Convention The Sanctions regime against Al-Qaida FATF Requirements <i>UNODC/International/Indian Experts</i>
13:00-14:00	
14:00-15:30	Effective Presentations Techniques <i>Training Expert</i>
15:30-16:00	
16:00-17:00	Effective Training: Working with Small Groups <i>Training Expert</i>

Day 3, Wednesday, 16 July 2014

09:00-10:30	International Legal Requirement: Countering Financing of Terrorism International and Indian Experiences National legislation <i>Indian FIU</i>
10:30-11:00	TEA BREAK
11:00-13:00	Mechanisms of International Cooperation in Criminal Matters Pertaining to Terrorism Mutual Legal Assistance and Extradition International practices <i>UNODC/International expert</i>
13:00-14:00	TEA BREAK
14:00-15:30	Mechanisms of International Cooperation in Criminal Matters Pertaining to Terrorism International experiences, role of the police and other criminal justice institutions <i>UNODC</i>
15:30-16:00	TEA BREAK
16:00-17:00	Mechanisms of International Cooperation in Criminal Matters Pertaining to Terrorism Police-to- Police cooperation International expert (TBC)

Day 4, Thursday, 17 July, 2014

09:00-10:30	Mechanisms of International Cooperation in Criminal Matters Pertaining to Terrorism National Legislation
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	Practices in India with regards to international cooperation in criminal matters <i>Indian experts</i>
10:30-11:00	
11:00-13:00	Mechanisms of International Cooperation in Criminal Matters Pertaining to Terrorism Case Studies: Discussion in Groups
13:00-14:00	
14:00-15:30	Mechanisms of International Cooperation in Criminal Matters Pertaining to Terrorism Case Studies: Presentation by Groups
15:30-16:00	
16:00-17:00	Practical Exercise: Preparing and Delivering a Presentation <i>Training Expert and Participants</i>

Day 5, Friday, 18 July 2014	
09:00-10:30	Countering the Use of Internet for Terrorist Purposes International requirements and experiences <i>International expert</i>
10:30-11:00	
11:00-13:00	Countering the Use of Internet for Terrorist Purposes International requirements and experiences Case Study and Discussion <i>International expert</i>
13:00-14:00	
14:00-15:30	Countering the Use of Internet for Terrorist Purposes

	<i>Case Study Presentation by Groups</i>
15:30-16:00	TEA BREAK
16:00-16:30	Closing Remarks: Delivering Counter Terrorism Legal Training <i>National Police Academy</i> <i>UNODC</i>

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